

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4140
ANSWERED ON:19.08.2010
GREEN BENCH
Deora Shri Milind Murlu

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Chief Justice of India(CJI) has announced for setting up of a second Green Bench in the Supreme Court to hear matters relating to environment and forests;
- (b) if so, the details thereof; and
- (c) the details of last Green Bench set up and the number and nature of cases referred to it for settlement?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

(a), (b) & (c) The Supreme Court of India has intimated that vide order dated 30.06.2010, the Chief Justice of India has constituted the second Green Bench consisting of Shri Justice B.Sudarshan Reddy, Shri Justice R.M. Lodha and Shri Justice Surinder Singh Nijjar to hear the matters pertaining to the following categories:

1. Matters relating to Saw Mills/Plywood/Veneer, Grant of Licence and renewal thereof;
2. Matters relating to construction/widening of Roads, Highways;
3. Matters relating to cutting and/or illegal cutting/felling of trees, its collection and transportation and smuggling of sandalwood and kendu leaves;
4. Matters relating to Tiger Reserve/Bird Sanctuary/Wildlife and allies issues relating to animals.

The second Green Bench sits on every Monday at 2 p.m. and its first date of hearing was on 26.07.2010. On the last date of hearing of the Second Green Bench on 09.08.2010, 38 matters (6 Writ Petitions & 32 Interlocutory Applications) relating to Saw Mills situated in the State of Uttar Pradesh were listed and 32 Interlocutory Applications and all the 6 Writ Petitions were disposed of by the Court.